

Reconstructive Surgery Units will also be established during this period which will be attached to the leprosy hospitals, District General Hospitals or Medical College hospitals for the surgical corrections of the deformities in the cured leprosy patients. Also 15 Leprosy Rehabilitation Promotion Units will be established during this period for the indoor treatment and surgical correction of the deformities followed by Physiotherapy and subsequently by vocational training of these patients to help them to be rehabilitated in their own socio-economic environment.

T.B. The scheme regarding the establishment of more number of District T.B. Centres/T.B. Hospitals with beds has been included under State Plan Sector during the VIth Plan Period. Under the Central Sector only material and equipments and Anti-TB drugs are being provided.

Blindness: There is no proposal to open new hospital/institutions. However, the Government proposes to upgrade and expand the existing infrastructure to provide comprehensive Eye-Care Services.

Neglect of an injured journalist by Hospital Authorities

1159. SHRI JAGANNATH SITARAM AKARTE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any communication from a Member of Parliament about the alleged neglect by medical authorities of Dr. Ram Manohar Lohia Hospital, Delhi, of an injured journalist on the 18th November, 1981; and

(b) whether any enquiry has been conducted in this regard; if so, the details thereof and the action taken against the persons found guilty of neglect?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-

BEN M. JOSHI): (a) A communication dated 20-11-1981 was received from a Hon. Member of Parliament in this respect.

(b) An enquiry was held and the report is under consideration.

..Dhanwantri Ayurvedic College, Mundka, Delhi

1160. SHRI S. KUMARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Dhanwantri Ayurvedic College, Mundka, Delhi is being run in two temporary constructions having 6 and 4 rooms and even approach road is not proper;

(b) whether college building has a total area of only 200 Sq. yards;

(c) whether it is a fact that there is no laboratory in the building for pathological tests;

(d) if so, what are the details in this regard;

(e) whether Government have received any memorandum from the students;

(f) if so, what are the details thereof;

(g) whether Inspection Committee of the Examining body made an inspection on 21-11-1980;

(h) if so, what are the details of the report submitted;

(i) whether on the basis of the report a show cause notice was issued on 9-7-1981;

(j) if so, the details thereof and the action taken/being taken in the matter; and

(k) what are the reasons for delay in taking action in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) and (b) Yes, Sir.